

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.75/(MAH)/2010

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: Mrs. Indira Jayantilal Vikamsey & Anr.  
V/s.  
M/s. Pla Electro Appliances Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	B.B. Parvath	Advocate for Petitioner	
2.	Adv. Shrey Shah	1/6 Anup Dasgupta for Respondent	

**ORDER**

**TCP 75/397-398/CLB/MB/MAH/2010**

By the order of the Bench, adjourned to **28.02.2017 at 2.30 PM.**

Sd/-

**BHASKARA PANTULA MOHAN**

Member (Judicial)

Date : 09.01.2018

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Sd/-

**M.K. SHRAWAT**

Member (Judicial)